(b) if so, what steps have been taken by Government to implement those suggestions?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):
(a) After its meeting held on 27th December 1957, the Coal Council has met only once on 8th July 1958.

(b) A statement, enumerating the principal suggestions made by the Coal Council at its meeting held on 8th July 1958 and the steps taken to implement them, is laid on the Table of the House [See Appendix XXII, Annexure No. 14.]

## CENTRAL ECONOMIC SERVICE

- •71. Shri AKBAR ALI KHAN: Will the Minister of Home Affairs be pleased to state:
- (a) what progress has so far been made towards the formation of the Central Economic Service; and
- (b) by which date the Service is to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Government have approved in principle the proposal to constitute a Central Economic Service. A draft Scheme has been prepared and is under consideration.

(b) The Service will be constituted as soon as details are finalised.

## HUNGER STRIKE BY LIFE INSURANCE CORPORATION FIELD WORKERS IN CALCUTTA

- \*72. Dr. A. N. BOSE: Will the Minister of Finance be pleased to state:
- (a) whether some of the field workers of the Life Insurance Corporation of India were on hunger strike in Calcutta in July, 1958 over some of their demands e.g., confirmation in service and pay-scales, etc.; and
- (b) if so, whether Government have considered their demands or have met their representatives?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes Sir.

(b) Yes, Sir. Their demands have been considered both by the Government and the Life Insurance Corporation. All legitimate demands have been conceded. It is understood, however, that representatives of the field workers are holding further talks in this connection in the near future with the Life Insurance Corporation.

## दोहरे कर से बचने के लिये विदेशों से समझौते

\*७३. मौलाना एम० फारूकी: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि गुजिश्ता महीने में श्री ए० के० राय की लीडरशिप में वफद के मुस्तिलफ मुल्कों का दौरा करने के बाद दोहरे कर से बचने के लिये किन किन देशों से समझौते किये गये?

†[AGREEMENT WITH FOREIGN COUNTRIES FOR AVOIDANCE OF DOUBLE TAXATION

\*73. MOULANA M. FARUQI: Will the Minister of Finance be pleased to state the names of the countries with which agreements for avoidance of double taxation has been entered into as a result of the visit to different countries during the last month by the delegation under the leadership of Shri A. K. Roy?]

वित्त उपमंत्री (श्रीमती तारकेश्वरी तिन्हा): स्थिति के सम्बन्ध में एक विवरण सभा की मेज पर रख दिया गया है।

## विवर्ग

दोहरा कर लगाये जाने में बचने के लिए स्वीडन के साथ सरकारी स्तर पर एक करार पर हस्ताक्षर किये गये हैं। जर्मन संघीय गणराज्य के साथ भी इसी प्रकार के करार पर हस्ताक्षर किये गये हैं। स्विट्जरलैण्ड के साथ भी ऐसे ही करार पर हस्ताक्षर किये गये हैं जिसका उद्देश्य उन हवाई कम्पनियों

<sup>†[ ]</sup>English translation.